CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 5/TT/2018

Subject: Approval of transmission tariff from COD to 31.3.2019 for 14 numbers OPGW links (1513.362 km), 27 numbers OPGW links (1892.58 km), 21 numbers OPGW links (2217.94 km) under Central Sector, 10 numbers OPGW links (258.37 km) under State Sector (MPPTCL) and 9 numbers OPGW links (1326.19 km) under Central Sector under “Establishment of Fibre Optic Communication System under Master Communication Plan in Western Region” for 2014-19 tariff period.

Date of Hearing: 24.5.2018

Coram: Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner: Power Grid Corporation of India Ltd. (PGCIL)

Respondents: Madhya Pradesh Power Management Company Ltd. and 8 others

Parties present: Shri Ravin Dubey, Advocate, CSPTCL
Shri B. Dash, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri K. Kiran, PGCIL

Record of Proceedings

The representative of the petitioner submitted that out of five assets covered in the instant petition Assets-I and II have already been put into commercial operation and Assets-III, IV and V are anticipated to be commissioned on 30.6.2018. He requested to adjourn the matter till the COD of Assets-III, IV and V.


By order of the Commission
Sd/-
(T. Rout)
Chief (Law)